

Loan from the Government of Iran for the Rajasthan Canal Project

1343. SHRI R. R. MORARKA: Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the answer to starred Question 243 given in the Rajya Sabha on the 3rd March, 1978 and state:

(a) what is the amount of loan likely to be received from Iran for the completion of the Rajasthan Canal;

(b) what are the terms on which this loan would be obtained;

(c) what are the terms on which the same would be given to the Rajasthan Government; and

(d) by when the loan is likely to be received?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S. KUNDU): (a) to (d) Details regarding financing projects, such as the second phase of Rajasthan Canal, out of rupee equivalent of additional crude oil to be imported from Iran, have yet to be decided upon by the two Governments.

Import of Gold-Rolled Sheets

1344. SHRI R. R. MORARKA: Will the Minister of STEEL AND MINES be pleased to state:

(a) what is the quantity of cold-rolled sheets imported from Messrs. Hagovans Ltd., Holland together with the price at which the same was imported; and

(b) whether the price was determined by inviting tenders or otherwise?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) and (b) SAIL International Ltd. the then canalising agency for import had placed three orders on M/s. Hoogovens, Holland for import of a

total quantity of 40,300 tonnes of cold-rolled sheets and coils during January—April, 1978. The first order dated 17-1-78 was for 22,600 tonnes at DFL 663 per tonne for shipment to Bombay and DFL 668.85 per tonne for shipment to Madras/Vizag, both C & F liner terms nett for nett. The second order dated 11-3-78 was for 6000 tonnes at price ranging from DFL 693.50 to DFL 789.25 per tonne C & F Calcutta liner terms gross for nett. and the third order dated 18-4-78 was for 11,700 tonnes at DFL 721.60 per tonne C & F liner terms gross for nett.

The first purchase order was placed through direct negotiation, the second was through limited tender and the third was through regular tender.

Coke oven Batteries for IISCO

1345. SHRI R. R. MORARKA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that the IISCO has placed orders for the building of coke oven batteries;

(b) if so, when were the orders placed and by when the batteries are expected to be completed; and

(c) what is the total value of the contract and what is the name of the party to whom the contract has been given?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) Yes, Sir.

(b) and (c) IISCO has placed orders on the 15th April, 1978 for a total value of Rs. 22.5 crores on M/s. Simon Carves (India) Ltd, along with M/s. Otto (India) Ltd. as their sub-contractors, on the basis of joint and several responsibility, for the construction of a new Coke Oven Battery No. 10 to be commissioned within 27 months of the date of order.